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liabilities are not diverted towards other purposes and current dues are paid regularly. The Committee also recommended that the defaults by I.R.C.I. financed units may be considered in depth by the Central Board of Trustees at their next meeting.

- (2) As regards defalcation of the Provident Fund relating to Para Jute Mills, the committee recommended that vigorous pursuade the may be made to management to make good the idefaleated amount. (i) An extract of the final minutes of the 43rd meeting of the Regional Committee along with a memorandum on the defaults in respect of establishments financed by I.R.C.I was sent to the members of the Sub-Committee as requested by Shri Arun Sen, a member of the Sub-Committee, the Chairman I.R.C.I. was requested to fix a date for discussion with the members of the Sub-Committee. There has been no response from the Chairman so far and he has been expedited.
- (ii) The C.P.F.C. New Delhi, had also been given a copy of the memorandum on defaults in question with a view to his placing it before that C.B.T. for its consideration.

With kind regards,

· onl Your Sincerely, Kalyan Roy

Minister of Finance, Government of India. New Delhi.

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Report (1976-77) and account of the Engineering India Limited New Delhi and Related Papers

पेट्रोलियम तथा रसायन ग्रौर उर्वरक मंत्रालय में राज्य मंत्री (श्री जनेश्वर मिश्र) : सभापति महोदय, मैं कम्पनी अधिनियम, 1956 की धारा 619क की उपधारा (1) के ग्रधीन निम्नलिखित पत्नों की एक-एक प्रति (म्रंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हं:--, , , , ,

- (i) 1976-77 के वर्ष के लिये इंजीनियर्म इंडिया लिमिटेड, नई दिल्ली का वारहवां वाधिक प्रतिवेदन तथा लेखे. लेखों पर लेखापरीक्षकों के प्रतिवेदन ग्रीर उस पर भारत के नियंत्रक महालेखा-परीक्षक की टिप्पणियों सहित।
- (1i) कम्पनी के कार्यकरण की सर-वार द्वारा समीक्षा।

[Placed in Library. See No. LT-1415/77 for (i) (ii)].

(Development) The Oil Industry Amendment Rules, 1977

श्री जनेश्वर मिश्र : श्रीमन, मैं तेल उद्योग (विकास), श्रधिनियम, 1974 की धारा 31 की उपधारा (3) के ग्रर्धान, तेल उद्योग (विकास संशोधन नियम, 1977 को प्रकाशित करने वाली पेट्रोलियम मंत्रालय की अधिसूचना सा० का ० निं० सं० 742(ई). दिनांक 13 दिसम्बर, 1977 की एक प्रति (अंग्रेजी तथा हिन्दी में) भी सभा पटल पर रखता है। (Placed in Library. See No. LT/1408/ 77]

CARRIET OF SILTE T

- I. Audited accounts (1975-76) of the Jawaharlal Nehru University, New Delhi.
- II. Report (1975-76) and accounts of the Indian Council of Historical Research. New Delhi and Related Paper
- III Reports (1976-77) of the Indian Institute of Management, dabad. Bangalore and Calcutta and Related Paper

THE MINISTER OF PARLIAMEN-AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): Sir, on earmarked for payment of statutory